

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : EP/3/(CHE)/2024
PETITION NUMBER : CP(CA)/116(CHE)/2022
NAME OF THE PETITIONER : R Prabhu
NAME OF THE RESPONDENT(S) : Palar Paper Mills Ltd & 7 Ors
UNDER SECTION : Sec 424 of CA, 2013

ORDER

Ld. Counsel Mr. B. Sarath Babu for the Petitioner. Ld. Counsel Mr. R. Imayavaramban for the Respondents 6 to 8.

In this case the Counsel for the Respondent 6 to 8 stated that there was a demise in the family and could not file reply. Also the Respondent stated that they would initiate settlement talks with the Petitioner. 4 weeks allowed to inform the outcome of the settlement.

List the Petition for hearing on **04.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk